

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:4060  
ANSWERED ON:21.03.2013  
THERMAL POWER PLANTS  
Ajnala Dr. Rattan Singh

**Will the Minister of POWER be pleased to state:**

- (a) the details of the Thermal Power Plants set up in Punjab during the last five years, location-wise;
- (b) whether the demand for power in the State is met only through the Power produced by the Thermal Power Plants and if so, the generation and supply of power to the State during the last three years;
- (c) the details of the proposals submitted by the Government of Punjab for setting up of Thermal Power Projects in the State pending with the Union Government at present;
- (d) the reasons for delay in disposal of these proposals; and
- (e) the time by which the said proposals are likely to be disposed off?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) During the last five years, the following units of Guru Hargobind Thermal Plant (GHTP) at Lehra Mohabbat, Punjab have been commissioned:

Name of the Project/Unit No./Capacity      Date of Commissioning

GHTP St-II, Lehra Mohabat

U-3	250 MW	U-3 :	03.01.2008
U-4	250 MW	U-4 :	31.07.2008

Further the following projects in Punjab are under construction:

Project      Unit      Capacity (MW)      Targeted Commissioning Schedule

Goindwal Sahib	U-1	270	Jun-13
	U-2	270	Oct-13

Rajpura TPP (Nabha)	U-1	700	Jan-14
	U-2	700	Mar-14

Talwandi Sabo TPP	U-1	660	Dec-13
	U-2	660	Apr-14
	U-3	660	Jul-14

(b) The demand in the State of Punjab is being met through own Thermal & Hydro Power Projects, Punjab's Share from BBMB,

Power Purchase from Central Sector Projects, Banking and short Term Power Purchase. The details of net Energy Availability for the Punjab State for the previous three years i.e. 2010-11, 2011-2012 and 2012-13 (upto Feb. 2013) is 42520 MUs, 44824 MUs and 42711 MUs respectively.

(c) As per Section 7 of the Electricity Act, 2003, any generating company may establish, operate and maintain a generating station without obtaining a license if it complies with the technical standards relating to connectivity with the grid. Thus, no proposal of Government of Punjab for setting up of Thermal Power Project is pending with Government.

(d) & (e) Do not arise in view of reply at (c) above.